

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Ding Entertainment Private Limited]

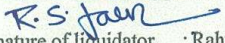
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	DING ENTERTAINMENT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/04/2016
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900MH2016PTC280279
5.	Address of the registered office and principal office (if any) of corporate debtor	1001, 678 Gazdhar Enclave, 14C Dafia Ind Estate Off Andheri Link Road, Andheri West, Mumbai City, Mumbai, Maharashtra, India, 400053.
6.	Date of closure of Insolvency Resolution Process	18.06.2024
7.	Liquidation commencement date of corporate debtor	18.06.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Rahul Sukanraj Jain
9.	Address and e-mail of the liquidator, as registered with the Board	302, Suryam Heights, 18/18A Naviwadi, Dadi Seth Agyari Lane, Chirabazar, Mumbai City, Maharashtra, 400002. rahuljain@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Rahul S. Jain c/o Bhuta Shah & Co. LLP 302-304, Regent Chambers, Nariman Point, Mumbai-400021 Email address: cirprahulsjain@gmail.com depl.liquidation@gmail.com
11.	Last date for submission of claims	18.07.2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the *Ding Entertainment Private Limited* on 18th June, 2024. However, the Liquidator has received the order copy on 19 June 2024.

The stakeholders of *Ding Entertainment Private Limited* are hereby called upon to submit their claims with proof on or before 18th July, 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misgading proof of claims shall attract penalties.

Name and signature of liquidator :  : Rahul Sukanraj Jain
Date and place: : 22.06.2024 Mumbai

